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Declaration of Assets and LiabilitiesYear 2023-24I, Shreebhagwan Prasad, son/daughter/wife of Late Ramdeo Prasadaged 56 years, belonging to Bihar Vidhan Sabha Patnaservice and presently working as Assistant Section Officer

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name	Dependant-4 Name
(i)	Cash	Rs 15000	Rs 20000	Rs 140000	Rs 5000	Rs 4000	Rs 250
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Rs 90 000	PNB- Rs 32000 Sahara 12100 (FD)	PNB- Rs SBI Rs-	PNB Rs 9005	PNB Rs 10000	
(iii)	Bonds, Debentures and Shares in companies						
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy Prem- 24260 pa	LIC Policy premium 18194 pa + 9200 pa				
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 5g 4d Edition					
(vi)	Jewellery (give details of weight and value)	Gold = 30 gm Silver = 20 gm	Gold = 200 gm Silver = 1.5 kg	Gold = 05g Silver = 150g	Gold = 05g Silver = 150g	Gold = 05 gm Silver = 150 gm	Gold = 100 gm Silver = 100 gm
(vii)	Other assets, such as values of claims / interests						

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

श्री भगवान प्रसाद

5040 (रॉय)
Gent
Prasad

श्री प्रेमनारायण
प्रसाद

2409
15/02/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land Khashra No - Location(s) 4558 - Survey number(s) Khata No-188 - Extent (Total measurement) Sasaula Sifamarhi - Current market value 2.3 Dec					
(ii)	Non-Agricultural Land Book No-38 - Location(s) Khashra No-08 - Survey number(s) Sasaula Ar 5/6 - Extent (Total measurement) Book No-578 Ar=1320 - Current market value Survey No-388 Sifamarhi Sonbaisa = 1/2 Dec		Book No Survey No 2440 Ar=1320 Sifamarhi			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) Ar 682 sq-ft - Extent (Total measurement) Khata No-92 - Current market value Survey No Ar-4 Dec 1137 (New) Moharpur 332 (old) Sifamarhi 2.75 Dec Sonbaisa					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, BIHAR VIDHAN MANDAL	Rs 1800000 = 00
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

अविनाश प्रसाद

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AIDPP9641F Rs 93608=00	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service;
B.S.S. - Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief. मैं यहाँ घोषित करता हूँ कि मुझे अविज्ञानित पैतृक संपत्ति दस्तावेज सौदा (कृषि एवं आवासीय भूखंड) सीतामढ़ी एवं सोनबरसा में आवासीय भूखंड हैं जो वर्तमान में माँ के नियंत्रण में।

Signature

Name of Employee:

Designation:

Department:

Place:

Date:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.